

National Company Law Tribunal

Allahabad Bench


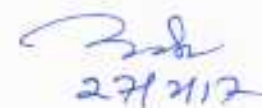
CP NO 29/2016

CA NO.18/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Trimar Exports Pvt Ltd With Obettee Pvt Ltd

SECTION OF THE COMPANIES ACT: U/S 391/398 of Companies Act,2013

Sl. NO.	Name	Designation	Representation	Signature
1.	S.K. GUPTA PCS	Managing Company Secretary	Both the Petitioner Companies	 27/02/16
2.				
3.	M. K. Bagri	or AM	Trimar & OBI & ROYAS & or AM	 27/2/17

Order dated 27.02.2017

CP No.29/2016 CA No. 18/2016 Trimar Exports Pvt Ltd with  
obettee Pvt Ltd

Shri S.K. Gupta, PCS for the Company petitioner and Shri M.K.  
Bagri represents for RD. Judgement is reserved on 28.02.2017.



SH. H.P. CHATURVEDI (Judicial Member)